

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

(4)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2021 AT 02.30 PM**

TRANSFER PETITION NO.	IA NO. 161&162/2020 in TCP(IB) NO. 35/10/AMR/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 188/10/HDB/2018
NAME OF THE COMPANY	Supraja Textiles Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

NCLT Bar Association requested the NCLT Bench to adjourn the matter in view of the boycott called for by the Advocates in protest against the murder of Advocate couple. Hence the matter is adjourned to 23.02.2021.


MEMBER JUDICIAL